The Minister of Information and Broadcasting (Dr. Kesker): (a) to (c). A statement is placed on the Table of the House. [See Appendix IV, annexure No. 6].

Panels on Various Industries

349. Shri Tulsidas: Will the Minister of Commerce and Industry be pleased to state the progress of the enquriy made by the following Panels :

(i) Panel for Electronics and Wireless Equipment Industry;

(ii) Panel for Surgical Appliances and Allied items;

(iii) Ad Hoc Committee on power; Alcohol Industry;

(iv) Experts Committee on Sego;

(v) Committee on Plant and Machinery for River Valley Projects; and

(vi) Committee on Tractor and Agricultural Implements?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari): A statement is laid on the Table of the Lok Sabha, [See Appendix IV, annexure No. 7].

Forward Markets Commission

350. Shri Kirolikar: Will the Minister of Commerce and Industry be pleased to state how many applications from Delhi for the recognition of Associations under the Forward Contracts (Regulation) Act, 1952 are pending before the Forward Market's Commission? The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari): Fourteen.

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े ३४१. भीमती धनुसूयाबाई बोरकर : क्या बाणिज्य और उद्योग मंत्री यह बताने कौ क्रुपा करेंगे कि :

(क) विदेशों में झौसतन कितने भार-तीय चलचित्रों का प्रदर्शन किया जाता है;

(ख) भारत में वर्ष में भौसतन कितने विदेशी चलचित्र दिखाये जाते हैं; मौर

(ग) इन चलचित्रों के लिये कितना धन विदेशों को भेजा जाता है?

वाणिज्य और उद्योग तथा लोहा और इत्पात मंत्री (श्री इत्ध्वमाचारी) : (क) तथा (ख) जानकारी उपलब्ध नहीं है, क्योंकि इस रूप में झांकड़े एकत्र नहीं किये जाते ।

(ग) संलग्न सारणी में यह जानकारी दी गयी है। [देखिये परिझिष्ट ४, अनुबन्ध संख्या द]।